

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 13/(MAH)/2016
CA No.

CORAM:

Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)


SHRI V. NALLASENAPATHY
MEMBER (T)

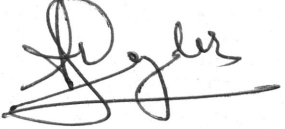
ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 18.01.2017


NAME OF THE PARTIES: M/s. Infrastructure Leasing & Financial Services Ltd.
V/s.
M/s. Dighi Port Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 59, 241, 242 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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23	Aditya Singh 1/b KHL & Co for Respondents	Advocate	
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23	Areez Yazdar 1/B Ventas Legal for Petitioner	Advocate	
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23	RRG & Associates for R-1	Company Secretary	
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Order

CP No.13/59,241-242/NCLT/MB/MAH/2016

The Petitioner side and the Respondent side are present. For the parties reported that compromise talks are in progress, at their request, list this matter for hearing on 16.2.2017.

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)

Sd/-

V. NALLASENAPATHY
Member (Technical)